

(b) Information is being collected and will be laid on the Table of the House.

[English]

### Allotment of DDA Flats

9298. SHRI CHANDULAL CHANDRAKAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of persons registered for allotment of flats in the Capital during each of the last three years;

(b) the number of flats constructed and allotted to the persons registered with the Delhi Development Authority under different schemes during the above period;

(c) whether the Government propose to allot flats to Ex-M.Ps and Journalists;

(d) if so, the details thereof;

(e) whether DDA has worked out any schemes to construct single room tenements in Delhi to provide shelter to poor homeless; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) The number of persons registered for allotment of flats during the last three years are indicated below:-

<i>Year</i>	<i>No. of persons registered</i>
1989-90	Nil
1990-91	Nil
1991-92	13,000 (under Ambedkar Awas Yojna)

(b) The number of flats constructed/allotted to the persons registered with the DDA during the last three years are given as under:-

<i>Year</i>	<i>No. of flats constructed</i>	<i>No. of flats allotted*</i>
1989-90	21,012	25,445
1990-91	8,846	15,092
1991-92	5,882	10,915

(c) No, Sir.

(d) Question does not arise.

(e) No, Sir.

(f) Question does not arise.

\* The figures of allotted units include

those flats taken up for construction in the previous years and available for allotment during relevant years.

### Cities Developed Under U.B.S.S.

9299. SHRI THAYIL JOHN ANJALOSE: Will the Minister of URBAN DEVELOPMENT be pleased to state: